

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KURUKSHETRA.

ORDER

In order to evenly distribute the work arising out of the cases earlier decided by the Courts of Additional District and Sessions Judges amongst all the Additional District and Sessions Judges presently posted at Kurukshetra (except the Exclusive Court for fast tracking of cases of heinous crime against women presided over by Ms. Poonam Suneja, Additional District and Sessions Judge, Kurukshetra), the Court of Shri Rajender Singh Dhanda, Additional District and Sessions Judge, Kurukshetra is hereby declared as Successor Court of following Courts:-

1. Shri B.L.Gulati, the then Additional District and Sessions Judge, Kurukshetra.
2. Shri Nawab Singh, the then Additional District and Sessions Judge, Kurukshetra.
3. Shri R.C.Kathuria, the then Additional District and Sessions Judge, Kurukshetra.
4. Shri S.S.Lamba, the then Additional District and Sessions Judge, Kurukshetra.
5. Shri H.P.Singh, the then Additional District and Sessions Judge, Kurukshetra.
6. Shri Surinder Singh, the then Additional District and Sessions Judge, Kurukshetra.
7. Shri B.L.Singal, the then Additional District and Sessions Judge, Kurukshetra.
8. Shri K.K.Bali, the then Additional District and Sessions Judge, Kurukshetra.
9. Shri Ramendra Jain, the then Additional District and Sessions Judge, Kurukshetra.
10. Shri Kuldeep Jain, the then Additional District and Sessions Judge, Kurukshetra.
11. Shri A.K.Verma, the then Additional District and Sessions Judge, Kurukshetra.
12. Shri Sanjiv Kumar, the then Additional District and Sessions Judge, Kurukshetra.

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1. Shri V.K.Kaushal, the then Additional District and Sessions Judge, Kurukshetra.
2. Shri R.K.Nehru, the then Additional District and Sessions Judge, Kurukshetra.
3. Shri O.P.Gupta, the then Additional District and Sessions Judge, Kurukshetra.
4. Shri Gorakh Nath, the then Additional District and Sessions Judge, Kurukshetra.
5. Shri R.P.Bajaj, the then Additional District and Sessions Judge, Kurukshetra.
6. Shri P.C.Nariala, the then Additional District and Sessions Judge, Kurukshetra.
7. Shri B.P.Jindal, the then Additional District and Sessions Judge, Kurukshetra.
8. Shri P.C.Gupta, the then Additional District and Sessions Judge, Kurukshetra.
9. Shri R.S.Madan, the then Additional District and Sessions Judge, Kurukshetra.
10. Shri Subhash Goyal, the then Additional District and Sessions Judge, Kurukshetra.

It is also ordered that all kinds of applications including execution applications arising out of the cases decided by aforesaid ten (10) Courts

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1. Shri D.P.Chauhan, the then Additional District and Sessions Judge, Kurukshetra.
2. Shri Ashok Bhardwaj, the then Additional District and Sessions Judge, Kurukshetra.
3. Shri B.B.Parsoon, the then Additional District and Sessions Judge, Kurukshetra.
4. Shri N.C.Nahta, the then Additional District and Sessions Judge, Kurukshetra.
5. Shri J.D.Chandna, the then Additional District and Sessions Judge, Kurukshetra.
6. Shri L.N.Mittal, the then Additional District and Sessions Judge, Kurukshetra.
7. Shri M.M.Sharma, the then Additional District and Sessions Judge, Kurukshetra.
8. Ms. Manisha Batra, the then Additional District and Sessions Judge, Kurukshetra.
9. Ms. Gagandeep Kaur, the then Additional District and Sessions Judge, Kurukshetra.
10. Ms. Sarita Gupta, the then Additional District and Sessions Judge, Kurukshetra.
11. Dr. Neelima Shangla, the then Additional District and Sessions Judge, Kurukshetra.
12. Shri Arun Kumar Singal, the then Additional District and Sessions Judge, Kurukshetra.

It is also ordered that all kinds of applications including execution applications arising out of the cases decided by aforesaid twelve(12) Courts shall

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1. Shri M.K.Bansal, the then Additional District and Sessions Judge, Kurukshetra.
2. Shri Dhani Ram, the then Additional District and Sessions Judge, Kurukshetra.
3. Shri S.R.Bansal, the then Additional District and Sessions Judge, Kurukshetra.
4. Shri A.S.Garg, the then Additional District and Sessions Judge, Kurukshetra.
5. Shri D.D.Yadav, the then Additional District and Sessions Judge, Kurukshetra.
6. Shri V.M.Jain, the then Additional District and Sessions Judge, Kurukshetra.
7. Shri Arjan Singh, the then Additional District and Sessions Judge, Kurukshetra.
8. Shri Kamal Kant, the then Additional District and Sessions Judge (FTC), Kurukshetra.
9. Shri Rajneesh Bansal, the then Additional District and Sessions Judge (FTC), Kurukshetra.
10. Shri S.S.Dahiya, the then Additional District and Sessions Judge (FTC), Kurukshetra.
11. Shri Shekhar Dhawan, the then Additional District and Sessions Judge, Kurukshetra.
12. Shri Najar Singh, the then Additional District and Sessions Judge (FTC), Kurukshetra.
13. Shri Najar Singh, the then Additional District and Sessions Judge, Kurukshetra.
14. Shri L.N.Jindal, the then Additional District and Sessions Judge, Kurukshetra.

LIST OF SUCCESSOR COURTS OF CIVIL JUDGES (SENIOR DIVISION)/ADDITIONAL CIVIL JUDGES (SENIOR DIVISION) AND CIVIL JUDGES (JUNIOR DIVISION) IN SESSIONS DIVISION KURUKSHETRA

CIVIL JUDGE (SENIOR DIVISION)-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE

- Sh. S.D. Anand, SJIC
- Sh. P.K. Goyal, SJIC
- Sh. S.K. Kaushik, SJIC
- Sh. Dhram Pal, SJIC
- Sh. Inderjit Mehta, SJIC
- Sh. A.K. Suri, SJIC
- Sh. Jagdeep Jain, SJIC
- Sh. Manmohan Sharma, SJIC
- Sh. Nand Kishore, SJIC
- Sh. Sanjeev Jindal, SJIC
- Sh. Subhash Chander Goyal, SJIC
- Sh. Jagdeep jain, SJIC
- Sh. S.N. Chadha, SSJ
- Sh. Surinder Singh. SSJ
- Sh. D.D. Yadav, SSJ
- Sh. P.P. Chhabra, SSJ
- Sh. J.D. Chandna, SSJ
- Sh. L.N. Mittal, SSJ
- Sh. S.C. Dureja, SSJ
- Sh. M.N. Sharma, SSJ



[Handwritten signature]

- Sh. J.B. Sharma, SSJ
- Sh. Dewan Chand, SSJ
- Sh. B.B. Parsoon, SSJ
- Sh. Manjeet Singh, SSJ
- Smt. Raj Rahul Garg, SSJ
- Sh. Shiva Sharma, SSJ
- Sh. A.K. Raghav, SSJ
- Sh. Dhram Pai, SSJ
- Sh. Lalit Batra, SSJ
- Sh. U.B. Khandunja, ASSJ
- Sh. J.B. Sharma, ASSJ
- Sh. V.K. Bakhsi, ASSJ
- Sh. Darshan Singh, ASSJ
- Sh. Kuldeep Jain, ASSJ
- Sh. R.N. Bharti, CJJD
- Sh. Kamalkant, ASSJ
- Sh. M.C. Mehra, CJSD
- Sh. R.K. Sondhi, CJSD
- Sh. Krishan Kumar, CJSD
- Ms. Vivek Bharti, CJSD
- Ms. Shalini Singh, CJSD
- Sh. Pardeep Kumar, CJSD
- Sh. N.K. Singal, CJSD
- Sh. Y.S. Rathore, SJ III Class

- Dr. Virender Parsad, CJSD
- Sh. Jagjeet Singh, CJSD
- Sh. Devender Singh, CJSD
- Sh. Sudhir Parmar, CJSD

CIVIL JUDGE (JUNIOR DIVISION)-CUM-JUDICIAL MAGISTRATE FIRST CLASS, KURUKSHETRA

- Sh. N.P. David, SJIIC
- Sh. R.S. Virk, SJIIC
- Sh. Kamalkant, SJIIC
- Ms. Kanchal Nariala, CJJD
- Sh. Sudhir Parmar, CJSD

ADDITIONAL CIVIL JUDGE (SENIOR DIVISION)-CUM-CHIEF JUDICIAL MAGISTRATE

- Ms. K.L. Anand, SJIC
- Sh. Surender Singh, CJM
- Sh. D.D. Yadav, CJM
- Sh. P.P. Chhabra, CJM
- Sh. L.N. Mittal, CJM
- Sh. U.B. Khanduja, CJM
- Sh. M.L. Shrama, CJM
- Sh. J.B. Sharma, CJM
- Sh. Dewan Chand, CJM
- Sh. Balbir Singh, CJM
- Sh. Raj Rahul Garg, CJM
- Sh. Manjeet Singh, CJM
- Sh. A.K. Raghava, CJM
- Sh. Dhrampal Rana, CJM
- Sh. Lalit Batra, CJM
- Sh. M.C. Mehra, CJM
- Sh. R.K. Sondhi, CJM
- Sh. Krishan Kumar, CJM
- Sh. Rajinder Goel, CJM
- Sh. Pardeep Kumar, CJM
- Sh. N.K. Singal, CJM
- Ms. Gurwinder Kaur, CJM
- Ms. Raj Rani, CJM

- Ms. Ranjana Aggarwal, CJM
- Sh. Jarnail Singh, CJM

ADDITIONAL CIVIL JUDGE SENIOR DIVISION AND CIVIL JUDGE JUNIOR DIVISION

- Sh. G.S. Wadhwa, ACJ(SD)
- Ms. Sangeeta Rai, ACJ(SD)
- Sh. N.K.Singal, ACJ(SD)
- Sh. Narender Sharma, ACJ(SD)
- Sh. R.K. Jain, ACJ(SD)
- Sh. Narender Pal, ACJ(SD)
- Ms. Vani Gopal, CJJD
- Sh. Phalit Sharma, CJJD
- Sh. Bhupinder Nath, CJJD
- Sh. Parveen Gupta, CJJD
- Dr. Sanjeev Arya, CJJD
- Sh. Virender Malik, CJJD
- Sh. Amarjit Singh, CJJD
- Sh. Amrit Singh, CJJD
- Sh. Narender Sharma, CJJD
- Ms. Gagandeep Kaur, CJJD
- Sh. Ajay Aggarwal, CJJD
- Sh. D.N. Bhardwaj, CJJD
- Sh. N.K.Singal, CJJD
- Sh. R.S. Dhanda, CJJD
- Ms. Renu Rana, CJJD
- Sh. Amrinder Sharma, CJJD
- Ms. Nandita Kaushik, ACJ(SD)

- Dr. Sanjeev Arya, ACJ(SD)
- Dr. Sanjeev Arya, CJD (Revert)
- Dr. Sanjeev Arya, ACJ(SD) (Promote)
- Sh. K.K. Gupta, SJM
- Sh. Dhrampal, SJM
- Ms. Tanvi Khurana, CJD
- Sh. Jarnail Singh, ACJ(SD)-CUM-CJM

JUDGE (JUNIOR DIVISION)-CUM-JMIC

Ms. Harleen Kaur, CJJD

Ms. Anudeep Kaur Bhatti, CJJD

3 Sh. Rajeev Rattan, IAS/JMIIC

4 Sh. Sunil Kumar, CJJD
(Successor Court of Evening Court)

JUDGE (JUNIOR DIVISION)-CUM-JMIC

Sh. Amit Kumar Garg, CJJD

Sh. Ravneet, CJJD

3 Ms. Kavita Kamboj, CJJD

4 Sh. Ajay Kumar Ghanghas, CJJD

Judicial Magistrate/Presiding Officer Special Environment Court, KKR

Ms. Seema Singhal

Ms. Gagandeep Kaur

3 Ms. Roopam Singh

4 Sh. Amit Gautam

5 Sh. Hem Raj Verma

6 Sh. Arvind Kumar Bansal

CIVIL JUDGE (SENIOR DIVISION)-CUM-SDJM PEHOWA

- Sh. A.K. Bhardwaj, SJIC
- Sh. Nand Kishore, SJIC
- Sh. Satpal Sharma, SJIC
- Sh. M.L.Gulati, ACJSD
- Sh. A.D. Gaur, ACJSD
- Sh. M.M. Dhonchak, ACJSD
- Sh. R.P.Goyal, ACJSD
- Ms. Gagandeep Kaur, ACJSD
- Sh. Mahender Singh, ACJSD
- Ms. Gurwinder Kaur, ACJSD
- Sh. Amrender Sharma, CJD
- Sh. Kuldeep Singh, CJD
- Sh. Rajender Pal Singh, ACJSD
- Sh. Sumit Garg, ACJSD
- Sh. Vivek Yadav, ACJSD

JUDGE (JUNIOR DIVISION)-CUM-JMIC, PEHOWA

Sh. Vikrant, CJJD

2 Ms. Arjali Jain, CJJD -

3 Ms. Rajni Kaushal, CJJD

CIVIL JUDGE (SENIOR DIVISION)-CUM-JMIC,KURUKSHETRA

1. Sh Arvind Kumar Bansal, ACJSD
2. Ms Punita Bashambo, JMIC
3. Ms Khushboo Goel, JMIC